

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FORTY-SEVENTH REPORT)

(PRESENTED ON 14-12-1987)

The Business Advisory Committee held a sitting on Monday, the 14th December, 1987.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- (1) The Direct Tax Laws (Amendment) Bill, 1987. 2 hours
(Consideration and passing)
- (2) The Commission of Sati (Prevention) Bill, 1987. 2 hours
(Consideration and passing)

3. The Committee also recommend that the following be disposed of without discussion:—

- (1) The Chandigarh (Delegation of Powers) Bill, 1987.
(Consideration and passing)
- (2) The Administrative Tribunals (Amendment) Bill, 1987, as passed by Rajya Sabha.
(Consideration and passing)
- (3) The All India Council for Technical Education Bill, 1987, as passed by Rajya Sabha.
(Further consideration and passing)
- (4) Motion for concurrence in the recommendation of Rajya Sabha for reference of the Indian Medical Council (Amendment) Bill, 1987 to a Joint Committee.

NEW DELHI;
December 14, 1987

Agrahayana 23, 1909 (Saka)

H. K. L. BHAGAT,
For Chairman,

Business Advisory Committee.